

(iii) प्रत्येक खाद्य कांड पर प्रति-मास दो जाने वाली आयातित खाद्य तेलों की मात्रा 4 कि० ग्राम निर्धारित की गयी है जो पहले की तरह प्रतिमास एक क्विंट में न दो जाकर दो समान क्विंटों में दो जाएगी;

(iv) वितरण किये जाने से पहले आयातित खाद्य तेलों के टोन क्षेत्रीय निरीक्षक द्वारा काट कर खोले जाते हैं;

(v) खाद्य तेलों के वितरण पर दिल्ली प्रशासन द्वारा पुलिस अधिकारियों की सहायता से निरन्तर निगरानी रखी जा रही है।

इतने बड़े पैमाने के कार्य में, हालांकि व्यापारियों के एक वर्ग के कदाचारों के फलस्वरूप तेल की कुछ मात्रा अनधिकृत माध्यमों तक पहुंचने की संभावना से पूरी तरह इन्कार नहीं किया जा सकता है, तथापि, दिल्ली प्रशासन से कहा गया है कि वे इस बारे में पूरी-पूरी निगरानी रखें।

Faulty D.D.A. Flats

3136. SHRI MOHAMMED ASRAR AHMAD : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware about the faulty construction of DDA Flats in Delhi necessitating renovation of the premises at exorbitant rates ; and

(b) if so, what action has been taken by the Government of India to put a stop to such malpractices obtaining in the DDA ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) The DDA has reported that flats are constructed in accordance with

the approved drawings and C.P.W.D. specifications and that, minor defects, if any, which are pointed out by the allottees at the time of handing over the flats are rectified without any extra cost to the allottees.

(b) Does not arise.

चीनी की खुली बिक्री की दर

3137. श्री मनी राम बागड़ी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि क्या सरकार ने चीनी की खुली बिक्री की दर 590 रुपये प्रति क्विंटल निर्धारित की है ?

कृषि मंत्रालय से उप नवी (कुमारी कमला कुमारी) : मुक्त बिक्री की चीनी पर कोई मूल्य नियंत्रण न होने के कारण इसे जिस दर पर बेचा जाता है उसे निर्धारित करने का प्रश्न ही नहीं उठता।

Eviction of Tribals for Simlipal Forest Division, Orissa

3138. SHRI MANMOHAN TUDU : Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of tribals going to be displaced by the implementation of the eviction order given by the Orissa Forest Development Corporation to the Scheduled Tribes living in and around Athordealu cave temple of Simlipal Forest Division of Orissa ;

(b) the total number of villages affected by the implementation of the above decision ; and

(b) what specific arrangement is proposed to be made to rehabilitate them ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA